

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 114 of 2014

Dated 10th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. Appellant(s)
Versus
Rajasthan Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Swagatika Sahoo for R.2 & 3**

ORDER

Mr. M.G. Ramachandran, the learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same on or before 01.08.2014 after serving copy on the other side.

Post the matter on **28.08.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**